

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Respondent no. 7	G. V. Mohan
2) Kannan P.T. for M/s Fox Road & Associates	Counsel for Respondent No. 1-3, 8 & 9	K.P.
3) Cibi Vishnu Sai Vihar	Counsel for Petitioner	Sai Vihar

ORDER

Counsel representing both the parties are present. Post the matter alongwith CP
16/2016 on 14.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc